HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD

TUESDAY, THE ELEVENTH DAY OF FEBRUARY
TWO THOUSAND AND TWENTY FIVE

PRESENT

THE HONOURABL THE ACTING CHIEF JUSTICE SUJOY PAUL
AND
THE HONOURABLE SMT JUSTICE RENUKA YARA

WRIT APPEAL NO: 181 & 182 OF 2025

Writ Appeal under clause 15 of the Letters Patent Appeal Preferred Against the Order dated 06/12/2024 Passed in WP No 9522 of 2014 on the file of the High Court.

Between:

M/s. Industrial Oil Purification Pvt. Ltd, Regd. Office at H.No.8-2-293/83/DNK/20/A, Flat No. 401, Pranay Nivas, Road No. 70, Journalist Colony, Hyderabad,

Rep. by its Director, Mr. Mangali Naga Pavan, S/o. M. Nageshwar Rao, aged about 25 years,

...APPELLANT/RESPONDENT NO.4

AND

1. M/s. Asian Tubes Ltd, Mangal Murthy Ashram Road, Ahmedabad, Gujarat, Rep. by its Authorised Representative Mr. Shatrughan Agarwal, R/o. H.No. 204, Salarjung Colony, Hyderabad.

...RESPONDENT/WRIT PETITIONER

2. The Government of A.P, Rep. by its Principal Secretary, Revenue Department, Secretariat Buildings, Hyderabad.
3. The Special Grade Dy. Collector and Revenue Divisional Officer, Rajendranagar Division, Ranga Reddy District.
4. The Tahsildar, Rajendranagar Mandal, Ranga Reddy District.
5. Smt. Pathi Savitri, W/o. Devadanam **(Died per LRs)**
6. Pathi Raju, S/o: not known, Aged about not known, occ. not known Narsingi Village, Rajendranagar Mandal, R.R. District
7. Pathi Goverdhan, S/o: not known, Aged about not known, occ. not known Narsingi Village, Rajendranagar Mandal, R.R. District
8. Pathi Srikanth, S/o: not known, Aged about not known, occ. not known Narsingi Village, Rajendranagar Mandal, R.R. District

9. Pathi Praveer Kumar, S/o: not known, Aged about not known, occ. not known Narsingi Village, Rajendranagar Mandal, R.R. District

10. Smt. B. Veena, W/o: not known, Aged about not known, occ. not known Narsingi Village Rajendranagar Mandal, R.R. District

11. Smt. M.V. Vijaya Laxmi, W/o: not known, Aged about not known, occ. not known Narsingi Village, Rajendranagar Mandal, R.R. District

12. Smt. A. Radhika, W/o: not known, Aged about not known, occ. not known Narsingi Village Rajendranagar Mandal, R.R. District

13. P. Ananda Rao, S/o: not known, Aged about not known, occ. not known Narsingi Village, Rajendranagar Mandal, R.R. District

14. P. Lokanadham, S/o: not known, Aged about not known, occ. not known Narsingi Village, Rajendranagar Mandal, R.R. District

15. Smt. P. Rukkamma, W/o: not known, Aged about not known, occ. not known Narsingi Village, Rajendranagar Mandal, R.R. District

16. Pathi Mallaiah, S/o: not known, Aged about not known, occ. not known Narsingi Village, Rajendranagar Mandal, R.R. District

17. Pathi Rajeshwar Rao, S/o not known, Aged about not known, occ. not known Narsingi Village, Rajendranagar Mandal, R.R. District

18. D. Suresh, S/o. Lingaiah Aged about not known, occ. not knowr Narsingi Village, Rajendranagar Mandal, R.R. District

19. D. Jangaiah, S/o. Lingaiah Aged about not known, occ. not known Narsingi Village, Rajendranagar Mandal, R.R. District

20. D. Sahadev, S/o Lingaiah Aged about not known, occ. not known Narsingi Village, Rajendranagar Mandal, R.R. District

21. D. Swamy, s/o. Lingaiah Aged about not known, occ. not knowr Narsingi Village, Rajendranagar Mandal, R.R. District

22. D. Dhanraj, s/o. Nagaiah Aged about not known, occ. not known Narsingi Village, Rajendranagar Mandal, R.R. District.

23. D. Gopal, s/o. Nagaiah Aged about not known, occ. not known Narsingi Village, Rajendranagar Mandal, R.R. District

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25. D. Sree Ramulu, s/o. Nagaiah Aged about not known, occ. not known Narsingi Village, Rajendranagar Mandal, R.R. District

26. D. Ramchander, s/o. Lingaiah Aged about not known, occ. not known Narsingi Village, Rajendranagar Mandal, R.R. District

27. D. Raju, s/o. Sathaiah Aged about not known, occ. not known Narsingi Village, Rajendranagar Mandal, R.R. District

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33. D. Kumar, s/o. Jangaiah Aged about not known, occ. not known Narsingi Village, Rajendranagar Mandal, R.R. District

34. D. Dayakar, s/o. Jangaiah Aged about not known, occ. not known Narsingi Village, Rajendranagar Mandal, R.R. District

35. D. Anand Kumar, s/o. Yellaiah Aged about not known, occ. not known Narsingi Village, Rajendranagar Mandal, R.R. District

36. D. Ramakrishna, s/o. Yellaiah Aged about not known, occ. not known Narsingi Village, Rajendranagar Mandal, R.R. District

...RESPONDENTS/RESPONDENTS NOS.1 TO 3 AND 4 TO 36

IA NO: 2 OF 2025

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to stay of all further proceedings in pursuant to the orders of the Addl. Collector dated 14.08.2020 in Revision No. D1/1383/2014 pending disposal of the Writ Appeal.

Counsel for the Appellant: SRI VIJAY KUMAR PANUGANTI

Counsel for the Respondent No.1: M/S PRATUSHA BOPPANA

Counsel for the Respondent Nos.2 to 4: GP FOR REVENUE

Counsel for the Respondent Nos.5 to 36:-----

WRIT APPEAL NO: 182 OF 2025

Writ Appeal under clause 15 of the Letters Patent Appeal preferred against the order dated 06/12/2024 passed in W.P.No. 9876 of 2014. on the file of the High Court.

Between:

M/s. Industrial Oil Purification Pvt. Ltd.,, Regd. Office at H.No. 8-2-293/83/DNK/20/A, Flat No. 401, Pranay Nivas, Road No. 70, Journalist Colony, Hyderabad, Rep. by its Director, Mr. Mangali Naga Pavan, S/o. M. Nageshwar Rao, aged about 25 years,

...APPELLANT/RESPONDENT NO.3

AND

1. P. Ananda Rao, S/o. Late P. Dharmapuri, Aged about 62 years, Occ: Business, R/o. Plot No. 28, Road No. 5, Jubilee Hills, Hyderabad-33.
2. P. Lokanatham, S/o. Late P. Dharmapuri, Aged about 54 years, Occ:Business, R/o. No. 5-5-545 and 546, Malkunta Road, Hyderabad.
3. Smt. P. Rukkamma, W/o. Late P. Dharmapuri, Aged about 85 years, Occ:Housewife, R/o. No. 5-5-545 and 546, Malkunta Road, Hyderabad.
4. P.D. Raghunatha Rao, S/o. Late P. Dharmapuri, Aged about 50 years, Occ:Business, R/o. No. 5-5-545 and 546, Malkunta Road, Hyderabad.
5. P.D. Rajeswar Rao, S/o. Late P. Dharmapuri, Aged about 47 years, Occ:Business, R/o. No. 5-5-545 and 546, Malkunta Road, Hyderabad.

...RESPONDENTS/WRIT PETITIONERS

6. The Special Grade Dy. Collector and Revenue Divisional Officer, Rajendranagar Division, Ranga Reddy District.
7. The Dy. Collector/ Tahsildar, Gandipet Mandal, (old Rajendranagar Mandal), Ranga Reddy District.
8. M/s. Asian Tubes Ltd.,, Mangal Murthy Ashram Road. Ahmeda, Gujarat, Rep. by its Authorised Representative Mr. Shatrughan Agarwal, H.No. 204, Salarjung Colony, Hyderabad.
9. Smt. Pathi Savitri, W/o. Devadanam (Died per LRs)
10. Pathi Raju, S/o not known, Aged about not known, occ- not known Narsingi Village, Rajendranagar Mandal, R.R. District
11. Pathi Goverdhan, S/o not known, Aged about not known, occ- not known Narsingi Village, Rajendranagar Mandal, R.R. District
12. Pathi Srikanth, S/o not known, Aged about not known, occ- not known Narsingi Village, Rajendranagar Mandal, R.R. District
13. Pathi Praveen Kumar, S/o not known, Aged about not known, occ- not known Narsingi Village, Rajendranagar Mandal, R.R. District
14. Smt. B. Veena, W/o not known, Aged about not known, occ- not known Narsingi Village, Rajendranagar Mandal, R.R. District
15. Smt. M.V. Vijaya Laxmi, W/o not known, Aged about not known, occ- not known Narsingi Village, Rajendranagar Mandal, R.R. District
16. Smt. A. Radhika, W/o not known, Aged about not known, occ- not known Narsingi Village, Rajendranagar Mandal, R.R. District
17. Pathi Mallaiah, S/o Narasaiah, Age- Major, occ- not known Narsingi Village, Rajendranagar Mandal, R.R. District
18. Pathi Rajeshwar Rao, S/o Mallaiah, Aged Major, occ- not known Narsingi Village, Rajendranagar Mandal, R.R. District
19. D. Suresh, S/o. Lingaiah Aged about not known, occ- not known Narsingi Village, Rajendranagar Mandal, R.R. District

20. D. Jangaiah, S/o. Lingaiah Aged about not known, occ- not known Narsingi Village, Rajendranagar Mandal, R.R. District

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36. D. Anand Kumar, s/o. Yellaiah Aged about not known, occ- not known Narsingi Village, Rajendranagar Mandal, R.R. District

37. D. Ramakrishna, s/o. Yellaiah Aged about not known, occ- not known Narsingi Village, Rajendranagar Mandal,

R.R. District (Respondents 8 to 18 are not necessary parties)

...RESPONDENTS/RESPONDENTS NOS.1,2 AND 4 TO 33

IA NO: 2 OF 2025

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to stay of all further proceedings in pursuant to the orders of the Addl. Collector dated 14/08/2020 in Revision No. D1/1383/2014 pending disposal of the Writ Appeal.

Counsel for the Appellant: SRI VIJAY KUMAR PANUGANTI

Counsel for the Respondent Nos.1 to 5: V HARI HARAN

Counsel for the Respondent Nos.6 and 7: GP FOR REVENUE

The Court Delivered the following: COMMON JUDGMENT

THE HON'BLE THE ACTING CHIEF JUSTICE SUJOY PAUL
AND
THE HON'BLE SMT. JUSTICE RENUKA YARA

WRIT APPEAL Nos.181 & 182 of 2025

COMMON JUDGMENT *(Per the Hon'ble the Acting Chief Justice Sujoy Paul):*

Sri H. Venugopal, learned Senior Counsel represents Sri Vijay Kumar Panuganti, learned counsel for the appellant; Ms. Pratusha Boppana, learned counsel for respondent No.1 in W.A.No.181 of 2025; Sri Srikanth Hariharan, learned counsel represents Sri V. Hariharan, learned counsel for respondent Nos.1 to 5 in W.A.No.182 of 2025; Sri Muralidhar Reddy Katram, learned Government Pleader for Revenue, for the respondent(s)-Revenue Department.

2. This Intra-Court appeal takes exception to the common order dated 06.12.2024 passed by the learned Single Judge in W.P.No.9522 & 9876 of 2014.

3. Admittedly, the challenge mounted in the writ petitions is to the order dated 07.03.2014. The said order was set aside by the Additional Collector, Ranga Reddy District on 14.08.2020 and the matter was remitted back to the concerned authority to decide it afresh.

4. Learned Senior Counsel for the appellant submits that during the pendency of the writ petitions, there existed an order of *status quo* and therefore, order dated 14.08.2020 could not have been passed. However, he subsequently abandoned this prayer

and urged that a time limit may be fixed to the authority, before whom the matter was remanded, to decide the matter within stipulated time.

5. The other side raised objection.

6. Before the writ court, the order dated 07.03.2014 was subject matter of challenge which was set aside by order dated 14.08.2020. If the appellant is aggrieved by the order dated 14.08.2020, he can challenge it in appropriate fresh proceedings. If there is any delay in deciding the matter on remand, for that purpose also, he may file appropriate fresh proceedings. There is no occasion for the Division Bench to enter into that arena when order dated 14.08.2020 or proceedings passed thereupon were not subject matter of challenge and adjudication before learned Single Judge.

7. With aforesaid, these Writ Appeals are **disposed of**. No costs.

Interlocutory applications, if any pending, shall also stand closed.

SD/- N. CHANDRA SEKHAR RAO
DEPUTY REGISTRAR

//TRUE COPY//

SECTION OFFICER

To,

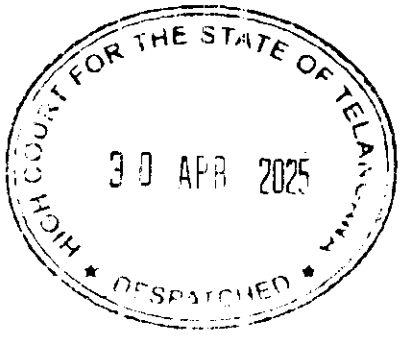
1. The Authorised Representative Mr. Shatrughan Agarwal, M/s. Asian Tubes Ltd, Mangal Murthy Ashram Road, Ahmedabad, Gujarat, TR/o. H.No. 204, Salarjung Colony, Hyderabad.
2. The Principal Secretary, The Government of A.P, Revenue Department, Secretariat Buildings, Hyderabad.
3. The Special Grade Dy. Collector and Revenue Divisional Officer, Rajendranagar Division, Ranga Reddy District.
4. The Tahsildar Rajendranagar Mandal, Ranga Reddy District.
5. One CC to Sri Vijay Kumar Panuganti, Advocate [OPUC]

6. One CC to M/s. Pratusha Boppana, Advocate [OPUC]
7. One CC to Sri V. Hari Haran, Advocate[OPUC]
8. Two CC to The GP for Revenue, High Court for the State of Telangana, at Hyderabad[OUT]
9. Two CD Copies

T J
GJP

HIGH COURT

DATED:11/02/2025



COMMON JUDGMENT

WRIT APPEAL Nos.181 and 182 of 2025

DISPOSING OF THE WRIT APPEAL

WITHOUT COSTS

13
6.15
1/4/25